## **SUPREME COURT OF INDIA**

This relates to the proposal for appointment of Shri Ali Zamin, Judicial Officer, as Judge of the Allahabad High Court.

The recommendation made by the Collegium of the Allahabad High Court on 19<sup>th</sup> April, 2018, for elevation of fifteen Judicial Officers including Shri Ali Zamin, was considered by the Supreme Court Collegium on 31<sup>st</sup> October, 2018, when it decided to defer consideration of the proposal for elevation of Shri Ali Zamin for being taken up after receipt of certain inputs to be sought from the Chief Justice of the Allahabad High Court.

Chief Justice of the Allahabad High Court <u>vide</u> communication dated 19<sup>th</sup> November, 2018 has submitted his report in this regard. A copy of the said communication is placed below.

For purpose of assessing merit and suitability of Shri Ali Zamin, for elevation to the High Court, we have carefully scrutinized the material on record including the report of the Chief Justice as well as observations made by the Department of Justice in the file. Having regard to all relevant factors, the Collegium is of the considered view that Shri Ali Zamin is suitable for being appointed as Judge of the Allahabad High Court.

In view of the above, the Collegium resolves to recommend that Shri Ali Zamin, Judicial Officer, be appointed as Judge of the Allahabad High Court.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

February 12, 2019.

